

SUPREME COURT OF INDIA

Siddagangaiah

Vs.

N.K.Giriraja Shetty

SLP(Civil)No.7468/2015

(Arun Mishra and Uday Umesh Lalit, JJ.,)

11.05.2018

JUDGMENT

1. Leave granted.
2. Appeal is allowed in terms of the Signed Reportable Judgment.